

Termination of Services of Mess Workers in Indira Gandhi Forest National Academy

51. SHRI SAMAR MUKHERJEE: Will the PRIME MINISTER be pleased to state;

(a) whether Government have received representations from the Centre of Indian Trade Unions, Dehradun and Mess Karmachari Sangh Indira Gandhi National Academy, Dehradun about the problems of Mess workers and about arbitrary termination of services of Mess employees in the Academy; and

(b) if so, whether Government are ordering fresh consideration of these problems; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SMT. MANEKA GANDHI):

(a) Yes, Sir.

(b) Indira Gandhi National Forest Academy mess is a privately run mess of the probationers at the Academy. These mess workers have been representing to the Central Government for declaring them as regular Government servants. This demand was examined by the Government and it was decided that since this is a private mess its workers cannot be treated as Government employees. However, Government have approved payment of subsidy @ Rs. 70 per probationer per month w.e.f. 1st June, 1988, for betterment of employments of mess workers. The number of the mess workers required depends on the strength of the probationers. Services of some mess workers were dispensed with consequent upon the reduction in strength of the probationers.

Memoranda and Representations against the Management by the Birla Institute of Technology and Science Employees Association, Pilani

52. SHRI SAMAR MUKHERJEE: Will the PRIME MINISTER be pleased to state;

(a) whether various memoranda, representations have been received from the Birla Institute of Technology & Science Employees' Association, Pilani about the problems of employees and teachers there and also complaining against the Management;

(b) if so, what are the details thereof; and

(c) what steps Government propose to take to resolve the problems; and the details thereof?

THE MINISTER OF STATE; IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) Yes, Sir.

(b) The problems raised by the Employees' Association include revision of pay scales and allowances, disciplinary action taken against certain employees, and alleged mismanagement by the Institute authorities.

(c) These representations are brought to the notice of the Institute and discussed in the Board of Governors which has representatives from the Government of India and the University Grants Commission. As an autonomous deemed university such problems are handled by the Board of Governors of the institute.

Literacy Rate in the States

53. DR. NARREDDY THULASIREDDY: Will the PRIME MINISTER be pleased to state;

(a) what was the rate of literacy in various States in 1947 and what is